

NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/146/2016

NAME OF THE PETITIONER(S)

: Nirej V. Paul & another

NAME OF THE RESPONDENT(S)

: The Canning Industries Cochin Limited & 15 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Counsel for Petition Afferbare

ORDER

Counsel for petitioner present. Counsel for respondent called but was absent. Counsel for petitioner submitted that he received information from the counsel for respondent that he is not in a position to appear before this Tribunal today due to other preoccupations and prayed for time for making submissions. Time is enlarged at request. Put up on 21.12.2017.

~5d -S Vijayaraghavan Member (Technical)

-501-K Anantha Padmanabha Swamy Member (Judicial)

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